ITEM NO.1+12 Court 11 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 498-501/2021

FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. & ANR.Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC. Respondent(s)

IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 135415/2020 - INTERVENTION/IMPLEADMENT
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH
C.A. No. 502/2021 (IV-A)
(FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 125551/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 125552/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 127452/2020
FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 136101/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 905/2021
FOR INTERVENTION APPLICATION ON IA 1292/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4760/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4762/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4764/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4767/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4770/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4772/2021
FOR CONDONATION OF DELAY IN FILING ON IA 4781/2021

Signature Not Verified
Digitally signed by
Neelam Gulati
Date: 2021.02.23
16:55:55 IST
Reason:

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4786/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4790/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4792/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4798/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4799/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4830/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4831/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4834/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4836/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4839/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4841/2021
FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 12925/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 12927/2021
IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 1292/2021 - INTERVENTION APPLICATION
IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 503/2021 (IV-A)
(FOR PERMISSION TO FILE SYNOPSIS AND LIST OF DATES ON IA 127681/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 127716/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 127890/2020
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4695/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4696/2021
IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 508/2021 (IV-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 126736/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 126737/2020
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4856/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4858/2021
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 6462/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 6465/2021
FOR CLARIFICATION/DIRECTION ON IA 10697/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10699/2021
IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10697/2021 - CLARIFICATION/DIRECTION
IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 504-507/2021 (IV-A)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 128253/2020
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 6303/2021
FOR CONDONATION OF DELAY IN FILING ON IA 8385/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 8387/2021
IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 509/2021 (IV-A)
(FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 128090/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128094/2020
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4702/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4703/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4709/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4710/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4712/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4713/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4716/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4718/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4724/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4725/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4728/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4731/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4737/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4739/2021
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 4744/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 4746/2021
IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.10175/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT.…

with
SLP (C) Diary No. 1563 of 2021
(FOR ADMISSION and I.R. and IA No.27548/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27546/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..)....

Date : 23-02-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)	**Mr. Harish Salve,Sr.Adv.**
in CA 498-501/21	**Dr. Abhishek Manu Singhvi,Sr.Adv.**
	Mr. Ashish Bhan,Adv.
	Mr. Mohit Rohatgi,Adv.
	Mr. Jasmeet Singh, AOR
	Mr. Ashim Sood,Adv.
	Mr. Rajendra Dangwal, Adv.
	Ms. Madhavi Khanna,Adv.
	Mr. Saif Ali,Adv.
SC 1486/2021	**Mr. Paritosh Gupta. Adv**
	Ms. Supriya Juneja, Adv.
	Mr. Aditya Singla, Adv.
	Ms. Aishwarya Reddy,Adv.
	Ms. Cheshta Jetly, Adv.
in CA 502/2021	**Ms. Meenakshi Arora,Sr.Adv.**
	Mr. Nithyaesh Natraj,Adv.
	Mr. Vaibhav R.Venkatesh,Adv.
	Mr. Gopal Singh, AOR
in CA 503/2021	**Mr. Ravindra Shrivastava,Sr.Adv.**
	Mr. Arjun Garg,Adv.
	Mr. Abhinav Shrivastava, AOR
	Mr. Karan Kohli,Adv.
in CA 508/2021	**Mr. Puneet Jain,Adv.**
	Mr. Harshit Khanduja,Adv.
	Mr. Harsh Jain,Adv.
	Mr. Akshat Maheshwari,Adv.
	Mr. Harshvardhan Sharma,Adv.
	Mr. Neeraj Sharma,Adv.
	Ms. Christi Jain, AOR
in CA 504-507/21	**Mr. Tushar Mehta,SG**
	Mr. Arvind P Datar, Senior Adv.
	Mr. Pratap Venugopal,Adv.
	Ms. Surekha Raman,Adv.
	Mr. Akhil Abraham Roy,Adv.
	Mr. Vijay Valsan,Adv.
	For M/S. K J John And Co, AOR

in CA 509/2021	**Mr. Shivam Singh,Adv.** **Mr. Sahil Raveen,Adv.** **Mr. Jaideep Khanna,Adv.** **Mr. Manish Kumar, AOR**
IN SC 1563/2021	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Respondent(s) **SEBI**	**Mr. Tushar Mehta,SG** **Mr. Arvind P.Datar,Sr.Adv.** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
For UOI	**Mr. Tushar Mehta,SG** **Mr. Rajat Nair,Adv.** **Ms. Garima Prasad,Adv.** **Ms. Priyanka Das,Adv.** **Mr. Arvind Kumar Sharma, AOR**
	Mr. Harish Salve,Sr.Adv. **Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Rajendra Dangwal, Adv.** **Mr. Ashim Sood,Adv.** **Ms. Madhavi Khanna,Adv.** **Mr. Saif Ali,Adv.**
	Ms. Meenakshi Arora,Sr.Adv. **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**
	Ms. Meenakshi Arora,Sr.Adv. **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Anirudh Sriram,Adv.** **Mr. Gopal Singh, AOR**
	Mr. Ravindra Shrivastava,Sr.Adv. **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Karan Kohli,Adv.**

Mr. Paritosh Gupta. Adv
Ms. Supriya Juneja, Adv.
Mr. Aditya Singla, Adv.
Ms. Aishwarya Reddy,Adv.
Ms. Cheshta Jetly, Adv.

Mr. Puneet Jain,Adv.
Mr. Harshit Khanduja,Adv.
Mr. Harsh Jain,Adv.
Mr. Akshat Maheshwari,Adv.
Mr. Harshvardhan Sharma,Adv.
Mr. Neeraj Sharma,Adv.
Ms. Christi Jain, AOR

For Intervenor(s) Ms. Meenakshi Arora,Sr.Adv.
Mr. Manish Kumar, AOR

For Applicant(s) Mr. V. Giri, Sr. Adv.
Mr. Dheeraj Nair, AOR
Mr. Kumar Kislay,Adv.
Mr. Angad Baxi,Adv.

For Applicant(s) Ms. Madhumita Bhattacharjee, AOR
Ms. Arti Jain,Adv.
Ms. Srija Choudhury,Adv.

For Applicant(s) Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal,Adv.
Mr. V.M.Kannan,Adv.
Mr. Sambit Panja,Adv.
Mr. Arjun Bhatia, Adv.

Mr. Nithyaesh Natraj, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard in part.

List tomorrow i.e. on 24.02.2021 as part heard.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)